

# **Application for grant of Certificate of Registration rejected**

**December 10, 1998**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted non-banking financial companies:

<b><u>Sr.No.</u></b>	<b><u>Name of the Company</u></b>	<b><u>Address of the Registered Office of the Company</u></b>	<b><u>Rejected on</u></b>
1.	Schematic Finance Ltd.	Schematic House, 18/1021, Main Arya Samaj Road, Karol Bagh, New Delhi 110 005	5.12.1998
2.	Udayasree Finance Ltd.	Amruta Complex, Teachers Club Road, Koratla-505 326, Andhra Pradesh	5.12.1998
3.	M/s. Sanyu Investment Pvt. Ltd.	111, Indra Prakash, 21 Bara Khamba Road, New Delhi	8.12.1998

As such, the above company cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar  
Manager**

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